

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 04(ND) 2014

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.05.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s
Karmyogi Homes Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present for the Petitioner: Mr. Shadan Farasat & Ms. Rudrakshi Deo,
Advocates**

Present for the Respondent: Ms. Divya Bhall & Mr. Anuj Shah Advocates

ORDER

No time left. Renotify this case on 31st of July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**